

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th SEPTEMBER, 2022, 10:30 A.M.

TP No. 43/CTB/2019, (CP No. 371/KB/2017), IA (IB) No. 59/CB/2022
 IA (IB) No. 139/CB/2022, IA (IB) No. 67/CB/2022, IA (IB) No. 253/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- Odisha Manganise & Minerals ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s)

Mr. Satya Smruti Mohanty, adv
 Mr. Swayamjit Rout, adv
 Mr. Anshuman Bal, adv
 Mr. Gautam Rai, adv
 Mr. Jeanie Mohanty, adv

ORDER**IA (IB) No. 67/CB/2022, IA (IB) No. 253/CB/2022:**

Both sides counsel present. Matters are wrongly on board today. As per the previous order of this Tribunal, matter is to be listed on 01.11.2022. Let the matter appear on its scheduled date as aforesaid.

IA (IB) No. 59/CB/2022:

Ld. Counsel Mr. Anuj Singh appears on behalf of the applicant. Respondent is represented by Ld. Counsel Mr. A. Mohanty, who submits that new applications connected to this IA has been filed in the registry on 22.09.2022 and also that the defects noted by the registry have been cured on 26.09.2022. These connected IAs to be tagged along with IA (IB) No. 59/CB/2022 on the next date of hearing, if found defect free.

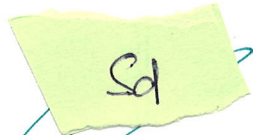
List the matter on 01.11.2022.

Both sides to note that no further adjournment shall be granted in this matter.

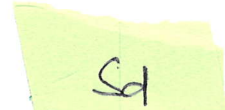
IA (IB) No. 139/CB/2022:

Ld. Counsel Mr. Aunj Singh appears on behalf of the applicant. Respondent is represented by Ld. counsel Mr. T. K. Satapathy, who submits that reply affidavit has already been filed. List the matter for further consideration on 01.11.2022.

Ld. Counsel appearing for the respondent points out that despite filing of Vakalatanama his name is not being reflected in the cause list. Registry is directed to verify the same and, accordingly rectified the cause list.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)